

dation on restricted basis depending upon the merits of each case, under the reciprocal arrangement of accommodation with the respective State Governments.

(b) No, Sir.

(c) On transfer outside Delhi, an allottee officer can retain the General Pool accommodation for a period of 2 months on payment of the same licence fee as he was paying. Thereafter the officer may in special cases be permitted by the Director of Estates to retain the house for a maximum period of 6 months on payment of enhanced licence fee as provided under the Rules. Such cases are normally considered on medical or educational grounds.

(d) No, Sir.

#### Remodelling of Canals in Bihar

\*935. SHRI RAMAVATAR SHASTRI : Will the Minister of IRRIGATION be pleased to lay a statement showing :

(a) whether it is a fact that Government of Bihar have sent modified project reports for remodelling of canals in the State in the light of observations of the Central Water Commission ;

(b) if so, the details thereof ; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c). Modified project report for Remodelling Ranchi Irrigation Scheme received from the Government of Bihar, has been accepted on 6.1.1983 by the Advisory Committee of the Planning Commission. Concurrence of the State Finance Department is yet to be furnished to the Planning Commission.

The Scheme estimated to cost Rs. 485.57 lakhs would benefit 16,190 hectares in Ranchi district.

The modified report in the light of observations of Central Water Commission for remodelling Kamala Irrigation, Sone Canal, Durgawati Canal and Karmanasa Canal

systems as also Khudia Reservoir Scheme are not received so far from Government of Bihar.

#### उत्तर प्रदेश को खाद्यान्नों और खाद्य तेलों की सप्लाई

\*936. श्री राम अवध : क्या खाद्य और नागरिक पूर्ति मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को अधिक खाद्यान्न और खाद्य तेलों की सप्लाई के लिए उत्तर प्रदेश सरकार से कोई मांग प्राप्त हुई है ताकि राज्य सरकार राज्य में जनता की मांग पूरी कर सके; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

खाद्य और नागरिक पूर्ति मन्त्रालय के राज्य मन्त्री (श्री भागवत झा आजाद) : (क) और (ख) उत्तर प्रदेश सरकार ने अनुरोध किया है कि उन्हें जून 1983 मास के लिए 2,00,000 मीटरी टन खाद्यान्नों का आवंटन किया जाए जिसमें सार्वजनिक वितरण प्रणाली के लिए 1,00,000 मीटरी टन चावल, 50,000 मीटरी टन गेहूं और रोलर फ्लोर मिलों के लिए 50,000 मीटरी टन गेहूं होना चाहिए। उन्होंने तेल वर्ष 1982-83 के लिए 42,000 मीटरी टन खाने के आयातित तेल और प्रति मास 50 मीटरी टन तोरिये का तेल आवंटित करने के लिए भी अनुरोध किया है।

#### Setting up of National Water Resources Council

\*938. SHRI M.V. CHANDRA-SHEKHARA MURTHY : SHRI B.V. DESAI :

Will the Minister of IRRIGATION be pleased to state :

(a) whether 41-member National Water Resources Council has been set up to lay